

ORISSA HIGH COURT

FILING REPORT AS ON :05/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/36654/2024	MANOJ HARPAL VS STATE OF ODISHA	RAMAKANTA MISHRA VS	DEOGAON /150 /2022 () //	AOR20220004226C202400037
2	D-BLAPL/36658/2024	KUNU JENA VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	NIRAKARPUR /1 /2018 () //	
3	D-BLAPL/36659/2024	MANOJ KUMAR SINGH VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	NAYAGARH /344 /2024 () //	
4	D-BLAPL/36660/2024	OLA DILLESU @ BANKEYA VS STATE OF ODISHA	PRASANTA KUMAR PANDA VS	GOLANTHARA (BERHAMPUR) /350 /2024 () //	
5	D-BLAPL/36661/2024 BLAPL/12283/2024	CHHATRAPAL SINGH VS STATE OF ODISHA	JAGABANDHU SAHU VS	PAIKMAL /268 /2024 S.D.J.M.,PADAMPUR(Bargarh) GR/0001290/2024	
6	D-BLAPL/36663/2024	JHARITA @ JHARI RANA VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	KEGAON /115 /2024 () //	
7	D-BLAPL/36666/2024	HAMID UDDIN VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	JONK /233 /2024 () //	
8	D-BLAPL/36667/2024	MANMIT SINGH GURUDUTTA VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	JONK /233 /2024 () //	
9	D-BLAPL/36668/2024	GOURI SHANKAR BEHERA VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	JONK /233 /2024 () //	
10	D-BLAPL/36669/2024	S.K.SALMAN KHAN @ SEKH SALMAN VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	JONK /233 /2024 () //	
11	D-BLAPL/36675/2024	DILIP SINDHI @ DILLP RAWLANI VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	JONK /233 /2024 () //	

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12	D-BLAPL/36678/2024	TAPAN DHANGADAMAJHI VS STATE OF ODISHA	JNYANANANDA PANDA VS	NARLA /143 /2024 () //	
13	D-BLAPL/36684/2024	AJIJUL HAQUE VS STATE OF ODISHA	SWARAJ PATEL VS	AIRPORT P.S. /182 /2024 () //	
14	D-BLAPL/36687/2024	VIKASH BAIGA VS STATE OF ODISHA	PRATYUSHA NAIDU VS	/ /0 () //	
15	D-BLAPL/36689/2024	BULU @ BUNU @ SRIKANTA BISWAL VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	PARJANG /167 /2023 () //	
16	D-BLAPL/36690/2024	SARAT BEHERA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BOUDH /402 /2024 () //	
17	D-BLAPL/36694/2024	RINKU @ JAYAKRUSHNA SAHU VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	GOPALPRASAD /369 /2024 () //	
18	D-BLAPL/36696/2024	BINA NAIK VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	KANIHA /274 /2023 () //	
19	D-BLAPL/36697/2024	MANASI KHATUA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	/ /0 () //	
20	D-BLAPL/36700/2024	RAKESH @ MUNU PATTNAIK VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	KUMBHARAPARA /337 /2024 () //	
21	D-BLAPL/36706/2024	ASISH KUMAR PRADHAN VS STATE OF ODISHA	JAYADEBA BEHERA VS	ITAMATI /293 /2022 () //	
22	D-BLAPL/36710/2024	BIBEKANANDA SAHOO @ RAJA VS STATE OF ODISHA	SATYA RANJAN MULIA VS	DHENKANAL SADAR /872 /2024 () //	
23	D-BLAPL/36713/2024	SUSHANTA KUMAR SAHOO	BIBHUTI RANJAN MOHANTY	NAYAPALLI P.S. /691 /2024	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/36718/2024	SURESH KHILLO	DIPTI RANJAN BHOKTA	MACHHKUND /17 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/36720/2024	GOPINATH JENA	JAJATI KESHARI KHUNTIA	BALASORE SADAR /173 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/36724/2024	RUDRA DAS	GOPAL KRISHNA PANDA	BERHAMPUR SADAR /606 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/36727/2024	NITAI CHARAN DAS	BHABANI SHANKAR DASPARIDA	MARINE PST TALCHUA /120 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/36730/2024	AZAD ALI MALLICK	SUBAS KUMAR PATTANAYAK	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/36739/2024	RAJIB KUMAR SINGH	KULDEEP MOHANTY	SUNDARGARH TOWN /13 /2024	AOD20240000012C202400006
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/36743/2024	SK.NASIMUDDIN	BHABANI SANKAR MISHRA	BALICHANDRAPUR /445 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-CMAPL/50852/2024	KAMALA CHOWHAN	ADV.	//	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-CMP/50827/2024	TRINATH PATRA	SAMBEET PATTANAYAK	//	
		VS	VS	()	
		BIKRAM KESHARI PATTANAIAK		//	
33	D-CMP/50844/2024	MANTOSH PRADHAN	CHITTARANJAN PATTANAIAK	//	
		VS	VS	()	
		JAGANNATH BEHERA		//	
34	D-CMP/50891/2024	KRUSHNA MOHAPATRA	ASHOK KUMAR MOHAPATRA	//	
		VS	VS	()	

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		BASANTI MOHAPATRA		//	
35	D-CMP/50909/2024	JAYANTI GHOSH	RAJESH RANJAN SAHOO	//	
		VS	VS	0	
		AJAYA KUMAR PARIDA		//	
36	D-CONTC/50835/2024	TAPAN KUMAR PRADHAN	ADV.	//	
		VS	VS	0	
		MANAS MALLICK, EXECUTIVE OFFICER, JHARSUGUDA		//	
37	D-CONTC/50836/2024	JITENDRA KUMAR SAHOO	ADV.	//	
		VS	VS	0	
		SALINI PANDIT, IAS		//	
38	D-CONTC/50839/2024	SANTOSH KUMAR DAS	ADV.	//	
		VS	VS	0	
		PURNA CHANDRA RATHA, CHIEF ENGINEER, MI, KHURDA		//	
39	D-CONTC/50842/2024	SUNIL KU.JENA	ADV.	//	
		VS	VS	0	
		PRAVAT KUMAR ROUT, V.C, OUAT		//	
40	D-CONTC/50846/2024	DEEPANJALI MOHAPATRA	ADV.	//	
		VS	VS	0	
		PRAVAT KUMAR ROUT, V.C, OUAT, KHURDA		//	
41	D-CONTC/50847/2024	SUJIT KU.DAS	ADV.	//	
		VS	VS	0	
		PRAVAT KUMAR ROUT, V.C, OUAT, KHURDA		//	
42	D-CONTC/50849/2024	SUDIPTA MOHANTY	ADV.	//	
		VS	VS	0	
		PRAVAT KUMAR ROUT, V.C, OUAT, KHURDA		//	
43	D-CONTC/50850/2024	AJIT SARANGI	ADV.	//	
		VS	VS	0	
		PRAVAT KUMAR ROUT, V.C, OUAT, KHURDA		//	
44	D-CONTC/50854/2024	MADHUSUDAN BHADRA	ADV.	//	
		VS	VS	0	
		ARBIND AGRAWAL, I.A.S,		//	
45	D-CONTC/50898/2024	BIRA MOHANTY	ADV.	//	
		VS	VS	0	
		TAPAS DEHURY, TAHASILDAR, KENDRAPARA		//	

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46	D-CONTC/50912/2024	ASHOK KUMAR BISWAL VS SALINI PANDIT, IAS	ADV. VS	// ()	
47	D-CONTC/50913/2024	NILAMANI PUROHIT VS SALINI PANDIT, IAS	ADV. VS	// ()	
48	D-CONTC/50914/2024	HRUDAYANANDA PRADHAN VS SALINI PANDIT, IAS	ADV. VS	// ()	
49	D-CONTC/50926/2024	ANIL SAMANTA SINGHAR VS VINIT AGARWAL, SUPERINTENDENT OF POLICE, PURI	ADV. VS	// ()	
50	D-CONTC/50928/2024	SOUBHAGYA KUMAR PRADHAN VS VINIT AGARWAL, SUPERINTENDENT OF POLICE, PURI	ADV. VS	// ()	
51	D-CONTC/50929/2024	RAJESH KUMAR ROUT VS VINIT AGARWAL, SUPERINTENDENT OF POLICE, PURI	ADV. VS	// ()	
52	D-CRLA/36676/2024 CRLA/1249/2024	HEMANTA KUMAR MISHRA VS STATE OF ODISHA(VIG.)	SUBHASHREE SEN VS	SAMBALPUR VIGILANCE /9 /1997 SPL.JUDGE (VIG), SUNDERGARH(Sundargarh) TR/0000047/1999	
53	D-CRLA/36715/2024	PRIYADARSHINI AMRITA PANDA VS BISWAJIT PATI	BASUDEV PUJARI VS	//0 () //	
54	D-CRLA/36733/2024	PURNA CHANDRA NAYAK VS STATE OF ODISHA(VIG.)	DIPTENDU SUNDAR RAY VS	BALASORE VIGILANCE /35 /2008 () //	
55	D-CRLMA/36688/2024	PRADEEP KUMAR ROUTRAY VS STATE OF ODISHA	ASHUTOSH MOHANTA VS	MANCHESWAR P.S. /125 /2023 () //	
56	D-CRLMA/36719/2024	ANASUYA BARIK VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	GHASIPURA /314 /2024 () //	
57	D-CRLMA/36722/2024	ANASUYA BARIK	TUKUNA KUMAR MISHRA	GHASIPURA /318 /2024	

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		VS	VS	()	
58	D-CRLMC/36655/2024	STATE OF ODISHA NEHA KHAITAN	LALITENDU MISHRA	UDITNAGAR /153 /2019	AOR20220001610C202400026
		VS	VS	()	
59	D-CRLMC/36677/2024	STATE OF ODISHA BASANTI LENKA	BIJAYANANDA SAMANTARAY	DHARMASALA /456 /2018	
		VS	VS	()	
60	D-CRLMC/36683/2024	STATE OF ODISHA BUNTI @ BANTY @ BANTI NAYAK	MAHES DAS	SARANGADA /104 /2021	
		VS	VS	()	
61	D-CRLMC/36695/2024	STATE OF ODISHA TULSIRAM JAGAT	BIBHU PRASAD TRIPATHY	SINAPALI /71 /2021	
		VS	VS	()	
62	D-CRLMC/36716/2024	STATE OF ODISHA PREMSINGH ROHILLA	PRAVASHA PUJAREE PARIDA	BHUBANESWAR VIGILANCE /23 /2003	
		VS	VS	()	
63	D-CRLMC/36738/2024	STATE OF ODISHA(VIG.) JYOTIRANJAN SAMANTRAY	DEEPAK KU SAHOO	MARSHAGHAI /61 /2024	
		VS	VS	()	
64	D-CRLMP/36742/2024	STATE OF ODISHA BANDANA RANI MOHAPATRA	BHABANI SANKAR MISHRA	/ /0	
		VS	VS	()	
65	D-CRLMP/36744/2024	STATE OF ODISHA ANUP KUMAR CHOUDHURY	RAMAKRISHNA NAIK	/ /0	
		VS	VS	()	
66	D-CRLMP/36746/2024	MADHUSMITA BEHERA VICTIM	DOLAGOBINDA MOHAPATRA	ERASAMA /462 /2024	
		VS	VS	()	
67	D-CRLREV/36656/2024	STATE OF ODISHA BISWAJIT PATI	GOURI MOHAN RATH	MAHILA P.S. BUXIBAZAR /93 /2018	AOR20220001651C202400030
		VS	VS	()	
68	D-CRLREV/36701/2024	STATE OF ODISHA PRIYADARSHINI AMRITA PANDA	DEVASHIS PANDA	PARLAKHEMUNDI /20 /2024	AOR20220001247C202400030
		VS	VS	()	

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69	D-FAO/50890/2024	STATE OF ODISHA MANAGER, TP CELL, M/S ORIENTAL INSURANCE CO. LTD., KHURDA	CRIMDIBBERLA PATI	// // 0	
70	D-FAO/50895/2024	SABHA SAHU MANAGER, TP CELL, M/S ORIENTAL INSURANCE CO. LTD., KHURDA	CRIMDIBBERLA PATI	// // 0	
71	D-FAO/50921/2024	KUNTALA PRADHAN RANGE OFFICER DASAPALLA, NAYAGARH	SATYABRATA MOHANTY,A.G.A	// // 0	LOD20240000194C202400264
72	D-MACA/50848/2024	KARTIKESWAR MUDULI PRAMOD KUMAR MOHANTY	BIBHU PRASAD DAS	// // 0	
73	D-MACA/50874/2024	GITANJALI NAYAK D.M.,M/S UNITED INDIA INSURANCE CO.LTD., GANJAM	AMHITOSH SINHA	// // 0	
74	D-MACA/50920/2024	LOPAMUDRA PATNAIK DILLIP KUMAR SETHI	LAXMINARAYAN PATEL	// // 0	
75	D-MATA/50868/2024	ORIENTAL INSURANCE CO. LTD.,KHURDA KAILASH CHANDRA BEHERA	SOUMYA MISHRA	// // 0	
76	D-MSA/50856/2024	CHANCHALA BEHERA PANCHDEEP CONSTRUCTION LTD.,KHURDA	SANTOSH KUMAR DWIVEDY	// // 0	
77	D-OTAPL/50857/2024	REAL ESTATE APPELLATE TRIBUNAL, KHURDA PRINCIPAL COMMISSIONER CGST AND CENTRAL EXCISE, BHUBANESWAR	CHISHANKANESWAR PATHY,SR.S.C	// // 0	AOR20220001780C202400073
78	D-RPFAM/50845/2024	M/S. PARADEEP PHOSPHATES LIMITED,BHUBANESWAR PRADEEP KUMAR NAYAK	SURYASNATA MOHAPATRA	// // 0	
79	D-RPFAM/50903/2024	PRASANTI NAIK PALURAM KISKU	RABINDRA NATH PRUSTY	// // 0	
		LAXMIMANI SOREN		//	

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80	D-RPFAM/50911/2024	TIKI PANDA VS BABUL KUMAR PANDA	AMIT KUMAR NATH VS	// ()	
81	D-RSA/50910/2024	CELIA DHANPHUL VS GLERENCE MERRY DUKHU	BASUDEV MISHRA VS	// ()	
82	D-RSA/50919/2024	HARI MAJHI VS MAYA HEMBRAM	GAJENDRANATH ROUT VS	// ()	AOR20220004106C202400036
83	D-RVWPET/50860/2024	GARGI BISWAS VS SUBASINI MOHARANA	RAJJEET ROY VS	// ()	AOR20220001462C202400039
84	D-RVWPET/50916/2024	SUSHIL KUMAR NAYAK VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// ()	AOR20230000802C202400049
85	D-WA/50815/2024	STATE OF ODISHA VS DR. ARUN KUMAR MALLICK	SANJAY RATH, A.G.A VS	// ()	LOD20240000172C202400332
86	D-WA/50817/2024	STATE OF ODISHA VS KABERI MISHRA	SANJIB SWAIN, A.G.A VS	// ()	LOD20240000194C202400261
87	D-WA/50820/2024	STATE OF ODISHA VS JAYANTI BAL@SANTILATA PATRA	SANJAY RATH , A.G.A VS	// ()	LOD20240000172C202400331
88	D-WA/50821/2024	STATE OF ODISHA VS CHATURBHUJA BHUE	SASWAT DAS , A.G.A VS	// ()	LOD20240000172C202400330
89	D-WA/50822/2024	STATE OF ODISHA VS LAXMIDHAR BEHERA	SURYA NARAYAN PATNAIK, A.G.A VS	// ()	LOD20240000194C202400262
90	D-WA/50824/2024	STATE OF ODISHA VS BRAHMANANDA TRIPATHY	SANJIB SWAIN, A.G.A VS	// ()	LOD20240000200C202400249
91	D-WA/50825/2024	STATE OF ODISHA	SANJIB SWAIN, A.G.A	//	LOD20240000194C202400260

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		VS	VS	()	
		GYANA RANJAN JENA		//	
92	D-WA/50838/2024	DILLIP KUMAR SAHOO	DINESH KUMAR PANDA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
93	D-WA/50887/2024	MAA BUDHIMANGALA SHG., KENDRAPARA	MANOJ KUMAR MOHANTY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
94	D-WA/50901/2024	STATE OF ODISHA	PRABIR KUMAR RAY,A.G.A	//	LOD20240000200C202400251
		VS	VS	()	
		PILONA MOHANTY		//	
95	D-WP(C)/50807/2024	INDUMATI PATAMAHADEI	AKSHAYA KUMAR PANDEY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
96	D-WP(C)/50808/2024	BIKRAM KESHARI NAYAK	SATYANARAYAN MISHRA	//	AOR20220001303C202400019
		VS	VS	()	
		STATE OF ODISHA		//	
97	D-WP(C)/50809/2024	ASHOK NAIK	ER.DEBASHISHA HOTA	//	AOR20220001293C202400043
		VS	VS	()	
		STATE OF ODISHA		//	
98	D-WP(C)/50810/2024	DIBAKAR BEHERA	KSHIROD KUMAR ROUT	//	
		VS	VS	()	
		STATE OF ODISHA		//	
99	D-WP(C)/50811/2024	BANAMALI JENA	SATYANARAYAN MISHRA	//	AOR20220001303C202400018
		VS	VS	()	
		STATE OF ODISHA		//	
100	D-WP(C)/50812/2024	BUNU DEHURI	ER.DEBASHISHA HOTA	//	AOR20220001293C202400044
		VS	VS	()	
		STATE OF ODISHA		//	
101	D-WP(C)/50813/2024	JAGANNATH BHOI	ER.DEBASHISHA HOTA	//	AOR20220001293C202400045
		VS	VS	()	
		STATE OF ODISHA		//	
102	D-WP(C)/50814/2024	CHANDANA HOTA	BIPLABA P.B. BAHALI	//	AOD20240001043C202400001
		VS	VS	()	

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103	D-WP(C)/50816/2024	STATE OF ODISHA NEELAKANTHA PANATI VS	SATYANARAYAN MISHRA VS	// // ()	AOR20220001303C202400017
104	D-WP(C)/50818/2024	STATE OF ODISHA NIRANJAN GHADEI VS	SATYANARAYAN MISHRA VS	// // ()	AOR20220001303C202400016
105	D-WP(C)/50819/2024	STATE OF ODISHA BASANTA KUMAR DAS VS	SATYANARAYAN MISHRA VS	// // ()	AOR20220001303C202400014
106	D-WP(C)/50823/2024	STATE OF ODISHA SANTOSH KUMAR SAHOO VS	SATYANARAYAN MISHRA VS	// // ()	AOR20220001303C202400011
107	D-WP(C)/50826/2024 WP(C)/30667/2024	STATE OF ODISHA MANOJ KUMAR MOHARANA VS	AKSHAYA KUMAR PANDEY VS	// // ()	
108	D-WP(C)/50828/2024 WP(C)/30753/2024	STATE OF ODISHA SAI SABURI NURSINGH AND HEALTH SCIENCE COLLEGE, VS	COLLEGE VS	// // ()	
109	D-WP(C)/50829/2024	STATE OF ODISHA SURESH KUMAR SINGH VS	AMIT PRASAD BOSE VS	// // ()	
110	D-WP(C)/50830/2024	STATE OF ODISHA SUBASH CHANDRA JENA VS	GANESH PRASAD SAMAL VS	// // ()	
111	D-WP(C)/50831/2024	STATE OF ODISHA SUBASH CHANDRA JENA VS	GANESH PRASAD SAMAL VS	// // ()	
112	D-WP(C)/50832/2024	STATE OF ODISHA JYOTSHNAMAYEE SAHOO VS	TUSHAR KANTA NAYAK VS	// // ()	
113	D-WP(C)/50833/2024	STATE OF ODISHA TRILOCHAN MAHANTA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// // () //	

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114	D-WP(C)/50834/2024	SUSAMA BARIK VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //	
115	D-WP(C)/50837/2024	BINOD KUMAR BAG VS UNION OF INDIA	VS	// 0 //	
116	D-WP(C)/50840/2024	SAROJ NAYAK VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	// 0 //	
117	D-WP(C)/50841/2024	ASHOK KUMAR RAUT VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	// 0 //	
118	D-WP(C)/50843/2024	PADMANAV MEHER VS STATE OF ORISSA	ASWINI KUMAR DASH VS	// 0 //	
119	D-WP(C)/50851/2024	BHANUPURI GOSWAMI VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //	
120	D-WP(C)/50853/2024	KUNILATA NAYAK VS STATE OF ODISHA	PURNA CHANDRA MISHRA VS	// 0 //	
121	D-WP(C)/50855/2024	KABERI SWAIN VS STATE OF ODISHA	BHUBANESWAR DASH VS	// 0 //	
122	D-WP(C)/50858/2024	PINAKI SANKAR NANDA VS STATE OF ODISHA	CHITTA RANJAN DAS VS	// 0 //	AOD20240000793C202400007
123	D-WP(C)/50859/2024	DULHARI MARANDI VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
124	D-WP(C)/50861/2024	RADHANATH SAHU VS STATE OF ODISHA	MANAS PATI VS	// 0 //	AOR20220001535C202400151
125	D-WP(C)/50862/2024	SUNITA KISKU	AMIYA KUMAR CHHATOI	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
126	D-WP(C)/50863/2024	STATE OF ODISHA KISHORE KUMAR NAIK	MANAS PATI	//	AOR20220001535C202400152
		VS	VS	()	
127	D-WP(C)/50864/2024	STATE OF ODISHA SOUMYA KISHORE JAIPURIA	AMIYA KUMAR CHHATOI	//	
		VS	VS	()	
128	D-WP(C)/50865/2024	STATE OF ODISHA SHYAM SUNDAR BEHERA	MANAS PATI	//	AOR20220001535C202400150
		VS	VS	()	
129	D-WP(C)/50866/2024	STATE OF ODISHA KAILASH PARIDA	SATYANARAYAN MISHRA	//	AOR20220001303C202400013
		VS	VS	()	
130	D-WP(C)/50867/2024	STATE OF ODISHA DILIP KUMAR PATEL	MANAS PATI	//	AOR20220001535C202400153
		VS	VS	()	
131	D-WP(C)/50869/2024	STATE OF ODISHA AMULYA BEHERA	SATYANARAYAN MISHRA	//	AOR20220001303C202400012
		VS	VS	()	
132	D-WP(C)/50870/2024	STATE OF ODISHA DUKHU KISKU	AMIYA KUMAR CHHATOI	//	
		VS	VS	()	
133	D-WP(C)/50871/2024	STATE OF ODISHA RAMESH CHANDRA DASH	SATYANARAYAN MISHRA	//	AOR20220001303C202400010
		VS	VS	()	
134	D-WP(C)/50872/2024	STATE OF ODISHA SANJAYA KUMAR MARANDI	AMIYA KUMAR CHHATOI	//	
		VS	VS	()	
135	D-WP(C)/50873/2024	STATE OF ODISHA AMAR KUMAR OJHA	SATYANARAYAN MISHRA	//	AOR20220001303C202400015
		VS	VS	()	
136	D-WP(C)/50875/2024	STATE OF ODISHA BESI SANUJA KUMAR	AMIYA KUMAR CHHATOI	//	
		VS	VS	()	

ORISSA HIGH COURT

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
137	D-WP(C)/50876/2024	STATE OF ODISHA SATYAPRIYA BEHERA VS	AMIYA KUMAR CHHATOI VS	// // 0	
138	D-WP(C)/50877/2024	STATE OF ODISHA UJAL JANI VS	AMIYA KUMAR CHHATOI VS	// // 0	
139	D-WP(C)/50878/2024	STATE OF ODISHA BABULA KUMAR BEHERA VS	AMIYA KUMAR CHHATOI VS	// // 0	
140	D-WP(C)/50879/2024	STATE OF ODISHA SUKANTI BARLA VS	AMIYA KUMAR CHHATOI VS	// // 0	
141	D-WP(C)/50880/2024	STATE OF ODISHA DR.GANESH PRASAD TRIPATHY VS	SHASHI BHUSAN JENA VS	// // 0	
142	D-WP(C)/50881/2024	STATE OF ODISHA GITANJALI MAHALIK VS	AMIYA KUMAR CHHATOI VS	// // 0	
143	D-WP(C)/50882/2024	STATE OF ODISHA SANGITARANI SAHOO VS	AMIYA KUMAR CHHATOI VS	// // 0	
144	D-WP(C)/50883/2024	STATE OF ODISHA JANMEJAYA MAHER VS	SUBHENDU KUMAR NAYAK VS	// // 0	
145	D-WP(C)/50884/2024	STATE OF ODISHA CHINMAYEE BEHERA VS	AMIYA KUMAR CHHATOI VS	// // 0	
146	D-WP(C)/50885/2024	STATE OF ODISHA MAA DURGA HOTEL, BBSR VS	ANJAN KUMAR BISWAL VS	// // 0	
147	D-WP(C)/50886/2024	STATE OF ODISHA MANOJ KUMAR RATH VS ODISHA STATE WAREHOUSING CORPORATION (OSWC), BBSR	ANJAN KUMAR BISWAL VS	// // 0 //	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
148	D-WP(C)/50888/2024	CHITRASEN SAHU VS THE PRINCIPAL COMMISSIONER, CGST AND CENTRAL EXCISE, BBSR	BHABANI PRASAD MOHANTY VS THE PRINCIPAL COMMISSIONER, CGST AND CENTRAL EXCISE, BBSR	// 0 //	
149	D-WP(C)/50889/2024	GUNISETY PUSPAK KUMAR DORA VS THE COMNR OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX, ODISHA, CUTTACK	BHABANI PRASAD MOHANTY VS THE COMNR OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX, ODISHA, CUTTACK	// 0 //	
150	D-WP(C)/50892/2024	BATAKRUSHNA JENA VS STATE OF ODISHA	SASWATI MOHAPATRA VS STATE OF ODISHA	// 0 //	
151	D-WP(C)/50893/2024	SAROJ BEHERA VS THE DIRECTOR OF EXAMINATION, BPUT UNIVERSITY, ROURKELA	GOPAL CHARAN MOHANTY VS THE DIRECTOR OF EXAMINATION, BPUT UNIVERSITY, ROURKELA	// 0 //	
152	D-WP(C)/50894/2024	ABDUL RAFIK VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS STATE OF ODISHA	// 0 //	
153	D-WP(C)/50896/2024	KAILASA CHANDRA BEHERA VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS STATE OF ODISHA	// 0 //	
154	D-WP(C)/50897/2024	PANDAB BHOI VS STATE OF ODISHA	GOPINATH PANDA VS STATE OF ODISHA	// 0 //	
155	D-WP(C)/50899/2024	SRI SWAPNESWAR MOHADEV BIJE, BBSR VS STATE OF ODISHA	JYOTI PATNAIK VS STATE OF ODISHA	// 0 //	
156	D-WP(C)/50900/2024	JALADHAR BEHERA VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS STATE OF ODISHA	// 0 //	
157	D-WP(C)/50902/2024	ANUPAMA PATTANAİK VS STATE OF ODISHA	KANANBALA ROY CHOUDHURY VS STATE OF ODISHA	// 0 //	
158	D-WP(C)/50904/2024	NIRANJAN NANDA VS STATE OF ODISHA	NIRMAL CHANDRA MOHANTY VS STATE OF ODISHA	// 0 //	
159	D-WP(C)/50905/2024	JAGADISH BARIK	HEMANTA KUMAR MOHANTA	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
160	D-WP(C)/50906/2024	STATE OF ODISHA GOURI PRASAD DASH	HEMANTA KUMAR MOHANTA	//	
		VS	VS	0	
161	D-WP(C)/50907/2024	STATE OF ODISHA BISAKHA NAIK	SURYAKANTA DASH	//	
		VS	VS	0	
162	D-WP(C)/50908/2024	STATE OF ODISHA AMIN SARDAR	HEMANTA KUMAR MOHANTA	//	
		VS	VS	0	
163	D-WP(C)/50915/2024	STATE OF ODISHA GANGADHAR OIHA	SATYA SMRUTI MOHANTY	//	
		VS	VS	0	
164	D-WP(C)/50917/2024	STATE OF ODISHA ASHOK JENA	BHABANI SANKAR MISHRA	//	
		VS	VS	0	
165	D-WP(C)/50918/2024	STATE OF ODISHA SANDHYA JENA	KAUSHAL HUSSAIN	//	
		VS	VS	0	
166	D-WP(C)/50922/2024	STATE OF ODISHA PUSPANJALI @ PUSHPANJALI DEY	PRAVASH CHANDRA JENA	//	
		VS	VS	0	
167	D-WP(C)/50923/2024	STATE OF ODISHA RANGADHAR PRADHAN	SATYA SMRUTI MOHANTY	//	
		VS	VS	0	
168	D-WP(C)/50924/2024	STATE OF ODISHA SUJATA SAHU	RANJIT SAMAL	//	
		VS	VS	0	
169	D-WP(C)/50925/2024	STATE OF ODISHA BIKASH CHANDRA ORAM	RANJIT SAMAL	//	
		VS	VS	0	
170	D-WP(C)/50927/2024	STATE OF ODISHA SHILA BIBI	SAYANTAN PANDA	//	
		VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
171	D-WP(C)/50930/2024	STATE OF ODISHA PRAMOD KUMAR NAYAK VS	PRATIK DASH VS	// // ()	
172	D-WPCRL/36726/2024	ADDITIONAL DISTRICT MAGISTRATE, PARADEEP ALIBHA RANI SABAT @ SAHU VS	BIJAYA KUMAR RAGADA VS	// //0 ()	
173	D-ABLAPL/36652/2024	STATE OF ODISHA MADHABA CHANDRA PRADHAN VS	BHARAT JALLI VS	// CHANDAPUR /205 /2024 ()	AOD20240000581C202400046
174	D-ABLAPL/36653/2024	STATE OF ODISHA SANJEEV KUMAR NAIK VS	HAREKRUSHNA DASH VS	// // ()	AOD20240000001C202400371
175	D-ABLAPL/36657/2024	STATE OF ODISHA RENUBALA SWAIN VS	BIBHUTI RANJAN MOHANTY VS	// //0 ()	
176	D-ABLAPL/36662/2024	STATE OF ODISHA MANAS RANJAN MANDAL VS	BIRAJA PRASANNA DAS VS	// //0 ()	
177	D-ABLAPL/36664/2024	STATE OF ODISHA RAJAT MALLICK VS	PRIYA RANJAN SINGH VS	// CRR1 /191 /2024 ()	
178	D-ABLAPL/36665/2024	STATE OF ODISHA OM PRAKASH PANDA VS	SANJAY KUMAR BEHERA VS	// LALBAG /243 /2024 ()	
179	D-ABLAPL/36670/2024 ABLAPL/13948/2024	STATE OF ODISHA ROHIT ORAM VS	KAUSTUVA MOHANTY VS	// RENGALI (SAMBALPUR) /141 /2022 ()	
180	D-ABLAPL/36671/2024	STATE OF ODISHA NAKULA DIGAL VS	AMULYA RATNA PANDA VS	// BALLIGUDA /60 /2024 ()	
181	D-ABLAPL/36672/2024	STATE OF ODISHA PRAFULLA DIGAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	// BALLIGUDA /60 /2024 () //	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
182	D-ABLAPL/36673/2024	MADHU @ MADHUSUDAN MAHASUAR VS STATE OF ODISHA	KAUSTUVA MOHANTY VS	PURI TOWN /219 /2021 () //	
183	D-ABLAPL/36674/2024	SANTOSH SAMAL @ RATIKANTA SAMAL VS STATE OF ODISHA	GOPAL KRUSHNA MOHANTY VS	SOSO /134 /2024 () //	
184	D-ABLAPL/36679/2024	SUBASH CHANDRA MEHER VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	KANTABANJI /374 /2024 () //	
185	D-ABLAPL/36680/2024	SANJAYA KUMAR JENA VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	KHAIRA /235 /2024 () //	
186	D-ABLAPL/36681/2024	SANKAR BARIK @ SANJIB ROUT VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BASTA /237 /2024 () //	
187	D-ABLAPL/36682/2024	PANKAJ KUMAR SAHU @ PAPU VS STATE OF ODISHA	PRASANT KUMAR BARIK VS	SABARANG /297 /2024 () //	
188	D-ABLAPL/36685/2024	M. BHASKAR @ BHASKAR JAGANNATH MAILI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	NIMAKHANDI /313 /2024 () //	
189	D-ABLAPL/36686/2024	RAJAT PRADHAN @ RAJIT PRADHAN VS STATE OF ODISHA	SUJIT KUMAR PATTNAIK VS	NUAGAM (DIGAPAHANDI) /369 /2024 () //	
190	D-ABLAPL/36691/2024	RATU SETH VS STATE OF ODISHA	SACHIDANANDA PADHEE VS	barpalli /94 /2020 () //	
191	D-ABLAPL/36692/2024	LAMBODAR NAIK VS STATE OF ODISHA	SACHIDANANDA PADHEE VS	barpalli /59 /2024 () //	
192	D-ABLAPL/36693/2024	PRIYABRATA NAYAK VS STATE OF ODISHA	CHANDANA TRIPATHY VS	DHENKANAL SADAR /906 /2024 () //	
193	D-ABLAPL/36698/2024	ASHALATA SWAIN	MANORANJAN MISHRA	//0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
194	D-ABLAPL/36699/2024	DORA NAIK @ NAYAK	AMLAN SHAKTI PAUL	KHURDA SADAR /9 /2014	
		VS	VS	()	
		STATE OF ODISHA		//	
195	D-ABLAPL/36702/2024	PRAKASH NAYAK	JAYADEBA BEHERA	TANGI (KHURDA) /811 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
196	D-ABLAPL/36703/2024	BIBHU @ SOUMYA RANJAN PATRA	DILLIP KUMAR MOHANTY	BARANGA /460 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
197	D-ABLAPL/36704/2024	SANU DAS	PRADEEP KUMAR PARIDA	GOLANTHARA (BERHAMPUR) /360 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
198	D-ABLAPL/36705/2024	TAPAN @ TAPAN PATRA	DILLIP KUMAR MMOHANTY	BARANGA /461 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
199	D-ABLAPL/36707/2024	SMRUTI RANJAN SWAIN @ SMRUTIRANJAN BISWAIBIJAYA KUMAR BEHERA		MANCHESWAR P.S. /655 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
200	D-ABLAPL/36708/2024	SANGRAM BHUYAN @ SANGRAM KISHORE BHUYAMANAS KUMAR CHAND		GHASIPURA /423 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
201	D-ABLAPL/36709/2024	SUBASH CHANDRA SENAPATI @ SUBASH SENAPATMANAS KUMAR CHAND		GHASIPURA /423 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
202	D-ABLAPL/36711/2024	LOPAMUDRA BISWAL	BIJAYA KUMAR BEHERA	MANCHESWAR P.S. /655 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
203	D-ABLAPL/36712/2024	SADHU CHARAN DASH	JAJATI KESHARI KHUNTIA	DHAULI PS /269 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
204	D-ABLAPL/36714/2024	ABHIJIT SWAIN	TARUN KUMAR BISWAL	BYREE /244 /2024	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
205	D-ABLAPL/36717/2024	STATE OF ODISHA PAUL KULDIP VS	DIPTI RANJAN BHOKTA VS	// SEMILLIGUDA /118 /2024 ()	
206	D-ABLAPL/36721/2024	STATE OF ODISHA DIPTI PRAKAS MOHANTA VS	HEMANTA KUMAR MOHANTA VS	// BARIPADA TOWN /629 /2024 ()	
207	D-ABLAPL/36723/2024	STATE OF ODISHA PRABHAT MISHRA VS	PRASANTA KUMAR MISHRA VS	// CUTTACK VIGILANCE /7 /2022 ()	
208	D-ABLAPL/36725/2024	STATE OF ODISHA(VIG.) RAJESH PANDA VS	SATYAJIT MOHAPATRA VS	// /0 ()	
209	D-ABLAPL/36728/2024	STATE OF ODISHA SIMA RANI PANDA VS	SATYAJIT MOHAPATRA (2) VS	// /0 ()	
210	D-ABLAPL/36729/2024	STATE OF ODISHA NISHIMITA KUJUR VS	BISWORANJAN SWAIN VS	// SECTOR-15 /130 /2024 ()	
211	D-ABLAPL/36731/2024	STATE OF ODISHA SWARNAPRAVA @ SUBHASHINI @ SUBASINI NAYAK VS	SATYAJIT MOHAPATRA VS	// NANDIPADA /282 /2024 ()	
212	D-ABLAPL/36732/2024	STATE OF ODISHA RAJKISHORE @ RAJA KISHORE NAYAK VS	BHABANI SHANKAR DASPARIDA VS	// NANDIPADA /282 /2024 ()	
213	D-ABLAPL/36734/2024	STATE OF ODISHA SAHADEV BHOI @ SANGRAM BHOI VS	BIJAY KUMAR BEHERA VS	// MANCHESWAR P.S. /607 /2024 ()	
214	D-ABLAPL/36735/2024	STATE OF ODISHA PRASANTA NAYAK VS	BIJAY KUMAR BEHERA VS	// /0 ()	
215	D-ABLAPL/36736/2024	REPUBLIC OF INDIA PALLAB SASMAL VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	// MANCHESWAR P.S. /663 /2024 ()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
216	D-ABLAPL/36737/2024	DINABANDHU DAS VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	DHARMASALA /834 /2024 () //	
217	D-ABLAPL/36740/2024	NIRAJ KU RAY @ NIRAJ RAY @ NIRAJ KUMAR RAY VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	BRAJARAJNAGAR /279 /2024 () //	
218	D-ABLAPL/36741/2024	SK.ASIDUL KADIR VS STATE OF ODISHA	PRATIK DASH VS	BASUDEVPUR /903 /2024 () //	
219	D-ABLAPL/36745/2024	DHARMA NAIK VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	BANARAPAL /359 /2024 () //	AOR20220001648C202400082

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MISC CASES FILED on :05/12/2024

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-GUAP/43685/2024 GUAP/13/2024	AJAY KUMAR NANDA@PINTU MP	UMA CHARAN MISHRA	27/2024
2	D-WPC(OAC)/4496/2016 WPC(OAC)/4496/2016	SOMNATH KHAMARI MP		98/2024
3	D-MSA/50856/2024 MSA/ /	PANCHDEEP CONSTRUCTION LTD.,KHURDA MP	DANTOSH KUMAR DWIVEDY	108/2024
4	D-OTAPL/50857/2024 OTAPL/ /	PRINCIPAL COMMISSIONER CGST AND CENTRAL EXCISE, SAHUPUR, MP	SHARAD K. SAHUPUR	136/2024
5	D-CRLMP/34321/2024 CRLMP/1540/2024	RANJAN KUMAR SAHOO MP	BUBHUTI BHUSAN MISHRA	277/2024
6	D-CRLMP/36744/2024 CRLMP/ /	ANUP KUMAR CHOUDHURY MP	RAMAKRISHNA NAIK	278/2024
7	D-TRP(C)/47806/2024 TRP(C)/364/2024	RUPESH MISHRA MP	CHIRANJEEV BIDYABHUSHAN	414/2024
8	D-RVWPET/50860/2024 RVWPET/ /	GARGI BISWAS MP	RAJJEET ROY	446/2024
9	D-RVWPET/50860/2024 RVWPET/ /	GARGI BISWAS MP	RAJJEET ROY	447/2024
10	D-RVWPET/50916/2024 RVWPET/ /	SUSHIL KUMAR NAYAK MP	SRINIVAS MOHANTY	448/2024
11	D-CONTC/50898/2024 CONTC/ /	BIRA MOHANTY MP	ADV.	482/2024
12	D-RPFAM/50845/2024 RPFAM/ /	PRADEEP KUMAR NAYAK MP	SURYASNATA MOHAPATRA	541/2024
13	D-RPFAM/50911/2024 RPFAM/ /	TIKI PANDA MP	AMIT KUMAR NATH	542/2024
14	D-MATA/50868/2024 MATA/ /	KAILASH CHANDRA BEHERA MP	SOUMYA MISHRA	550/2024
15	D-MATA/27141/2024 MATA/235/2024	BIJAYA KUMAR PANDA KARSHARMA MP	AKSHAYA KUMAR PANDEY	551/2024
16	D-MATA/46480/2024 MATA/ /	PUJA SAHOO@PUJA KUMARI MP	DIPTI MOHAPATRA	552/2024
17	D-CMAPL/50852/2024 CMAPL/ /	KAMALA CHOWHAN MP	ADV.	610/2024
18	D-CMAPL/50629/2024 CMAPL/ /	JAYANTI JAGADALA MP	DHIRENDRA KUMAR MOHAPATRA	611/2024
19	D-CMAPL/43850/2024 CMAPL/ /	BIJAY KUMAR NAYAK MP	S.S.RAO, SR.ADV.	612/2024
20	D-FAO/50890/2024 FAO/ /	MANAGER, TP CELL, M/S ORIENTAL INSURANCE CO. LTD., BBSR MP	MANOJ K. PATI, B.SR	1023/2024
21	D-FAO/50895/2024 FAO/ /	MANAGER, TP CELL, M/S ORIENTAL INSURANCE CO. LTD., BBSR MP	MANOJ K. PATI, B.SR	1024/2024
22	D-FAO/50895/2024 FAO/ /	MANAGER, TP CELL, M/S ORIENTAL INSURANCE CO. LTD., BBSR MP	MANOJ K. PATI, B.SR	1025/2024
23	D-FAO/11598/2024 FAO/151/2024	GIRISH CHANDRA SETHI MP	MAHITOSH SINHA	1026/2024
24	D-FAO/50921/2024 FAO/ /	RANGE OFFICER DASAPALLA, NAYAGAR MP	SATYABRATA MOHANTY,A.G.A	1027/2024
25	D-FAO/50921/2024 FAO/ /	RANGE OFFICER DASAPALLA, NAYAGAR MP	SATYABRATA MOHANTY,A.G.A	1028/2024
26	D-SA/136/1999	BENUDHAR	M/S.N.C.PATI, B.K.SWAIN, B..DAS	

	SA/136/1999	MP		1113/2024
27	D-CRLREV/36656/2024 CRLREV/ /	BISWAJIT PATI MP	GOURI MOHAN RATH	1130/2024
28	D-CRLREV/36701/2024 CRLREV/ /	AMIT KUMAR PATNAIK @ MIKU MP	DEVASHIS PANDA	1131/2024
29	D-RSA/6/2012 RSA/6/2012	SABUNA KOLHA and ORS. MP	M/S.BIBHUTI BH.MISHRA	1417/2024
30	D-RSA/6/2012 RSA/6/2012	SABUNA KOLHA and ORS. MP	M/S.BIBHUTI BH.MISHRA	1418/2024
31	D-RSA/6/2012 RSA/6/2012	SABUNA KOLHA and ORS. MP	M/S.BIBHUTI BH.MISHRA	1419/2024
32	D-RSA/6/2012 RSA/6/2012	SABUNA KOLHA and ORS. MP	M/S.BIBHUTI BH.MISHRA	1420/2024
33	D-RSA/7/2012 RSA/7/2012	SABUNA KOLHA and ORS. MP	M/S.BIBHUTI BH.MISHRA	1421/2024
34	D-RSA/7/2012 RSA/7/2012	SABUNA KOLHA and ORS. MP	M/S.BIBHUTI BH.MISHRA	1422/2024
35	D-RSA/7/2012 RSA/7/2012	SABUNA KOLHA and ORS. MP	M/S.BIBHUTI BH.MISHRA	1423/2024
36	D-RSA/7/2012 RSA/7/2012	SABUNA KOLHA and ORS. MP	M/S.BIBHUTI BH.MISHRA	1424/2024
37	D-RSA/331/2023 RSA/331/2023	LINGARAJ MOHANTY MP	BIBEKANANDA BHUHAN	1425/2024
38	D-CMP/50827/2024 CMP/ /	TRINATH PATRA MP	SAMBEET PATTANAYAK	1468/2024
39	D-CMP/50844/2024 CMP/ /	MANTOSH PRADHAN MP	CHITTARANJAN PATTANAIAK	1469/2024
40	D-CMP/44320/2024 CMP/1183/2024	SUBHASHIS NAIK MP	NIRANJAN LENKA	1470/2024
41	D-CMP/50909/2024 CMP/ /	JAYANTI GHOSH MP	RAJESH RANJAN SAHOO	1471/2024
42	D-BLAPL/34383/2024 BLAPL/11578/2024	BABU @ NILACHALA SWAIN MP		1576/2024
43	D-BLAPL/1059/2024 BLAPL/194/2024	PAPINI GOUDA MP	JYOTIRMAYA SAHOO	1577/2024
44	D-BLAPL/32939/2024 BLAPL/11197/2024	ADARSHA KUMAR SAHANI MP	KARTIK CHANDRA TRIPATHY	1578/2024
45	D-BLAPL/16429/2024 BLAPL/5879/2024	JAGAN DAS @ BADAL MP		1579/2024
46	D-BLAPL/29368/2024 BLAPL/9930/2024	CHANDAN JEE MP	DEBASHIS MITRA	1580/2024
47	D-BLAPL/35502/2024 BLAPL/11927/2024	MD SAMEER @ MD. CHHOTU MP	MANORANJAN MISHRA	1581/2024
48	D-BLAPL/29694/2024 BLAPL/10063/2024	AKASH CHAND @ GUDU MP	TAPAS KUMAR ACHARYA	1582/2024
49	D-ABLAPL/31334/2024 ABLAPL/12109/2024	BIJAY KUMAR ROUT MP		2764/2024
50	D-ABLAPL/26999/2024 ABLAPL/9943/2024	MANOJ PRADHAN MP		2765/2024
51	D-ABLAPL/27002/2024 ABLAPL/9947/2024	MANOJ PRADHAN MP		2766/2024
52	D-ABLAPL/26173/2024 ABLAPL/9626/2024	USHARANI BEHERA MP		2767/2024
53	D-ABLAPL/20374/2024 ABLAPL/7373/2024	HARPAL SINGH MP		2768/2024
54	D-ABLAPL/26252/2024 ABLAPL/9588/2024	RATIKANTA BEHERA MP		2769/2024
55	D-ABLAPL/34336/2024 ABLAPL/13034/2024	NIMANANDA SAHOO MP	JNYANANANDA PANDA	2770/2024
56	D-ABLAPL/34333/2024 ABLAPL/13038/2024	GOBINDA CH. SAHOO MP	JNYANANANDA PANDA	2771/2024
57	D-ABLAPL/34125/2024 ABLAPL/12853/2024	HALIA NAYAK @ HALADHARA PANIGRAHI MP		2772/2024

58	D-ABLAPL/32448/2024 ABLAPL/12191/2024	RICKY @ AWHAN JENA MP		2773/2024
59	D-ABLAPL/35779/2024 ABLAPL/13590/2024	MOTIRAM NAG MP		2774/2024
60	D-ABLAPL/28735/2024 ABLAPL/10718/2024	PRATAP MAHAKUD MP		2775/2024
61	D-ABLAPL/32508/2024 ABLAPL/12207/2024	PABITRA RANA MP		2776/2024
62	D-MACA/50848/2024 MACA/ /	PRAMOD KUMAR MOHANTY MP	BIBHU PRASAD DAS	2906/2024
63	D-MACA/50874/2024 MACA/ /	D.M.,M/S UNITED INDIA INSURANCE CO.LTD., MP	VIAHICTONIA MINHA	2907/2024
64	D-MACA/47891/2024 MACA/ /	D.M.,M/S ORIENTAL INSURANCE CO.LTD., MP	SOMASOREI ROY	2908/2024
65	D-MACA/48566/2024 MACA/ /	M/S ORIENTAL INSURANCE CO. LTD., MP	BALSORE	2909/2024
66	D-MACA/50293/2024 MACA/ /	D.M., NATIONAL INSURANCE CO.LTD., MP	BERSANTA KUMAR MAHALI	2910/2024
67	D-MACA/48951/2024 MACA/ /	D.M., M/S. NATIONAL INSURANCE CO.LTD., MP	PRASANTA KUMAR MAHALI	2911/2024
68	D-MACA/48950/2024 MACA/ /	D.M., M/S NATIONAL INSURANCE CO.LTD., MP	PRASANTA KUMAR MAHALI	2912/2024
69	D-MACA/48948/2024 MACA/ /	D.M, M/S. NATIONAL INSURANCE CO.LTD., MP	PRASANTA KUMAR MAHALI	2913/2024
70	D-MACA/48947/2024 MACA/ /	D.M.,M/S NATIONAL INSURANCE CO. LTD., MP	PRASANTA KUMAR MAHALI	2914/2024
71	D-MACA/50920/2024 MACA/ /	DILLIP KUMAR SETHI MP	LAXMINARAYAN PATEL	2915/2024
72	D-MACA/50920/2024 MACA/ /	DILLIP KUMAR SETHI MP	LAXMINARAYAN PATEL	2916/2024
73	D-CRLA/36676/2024 CRLA/1249/2024	HEMANTA KUMAR MISHRA MP	SUBHASHREE SEN	3141/2024
74	D-CRLA/36676/2024 CRLA/1249/2024	HEMANTA KUMAR MISHRA MP	SUBHASHREE SEN	3142/2024
75	D-CRLA/1237/2022 CRLA/1237/2022	SIPU@MANOJ PATRA MP	PARTHA SARATHI DAS	3143/2024
76	D-CRLA/36733/2024 CRLA/ /	PURNA CHANDRA NAYAK MP	DIPTENDU SUNDAR RAY	3144/2024
77	D-CRLA/36733/2024 CRLA/ /	PURNA CHANDRA NAYAK MP	DIPTENDU SUNDAR RAY	3145/2024
78	D-CRLMC/31934/2024 CRLMC/4150/2024	ARUNA GURU @ ARUN KUMAR GURU MP	JUDHISTHIR SAHOO	3237/2024
79	D-CRLMC/31933/2024 CRLMC/4149/2024	BHAJI NAIK @ BHAJA KRUSHNA NAIK MP	JUDHISTHIR SAHOO	3238/2024
80	D-CRLMC/28775/2024 CRLMC/3724/2024	NILAM @ NEELAM KUMAR SWAIN MP	SUDEEP KUMAR SARANGI	3239/2024
81	D-CRLMC/35803/2024 CRLMC/4529/2024	KALINGA KESHARI MOHAPATRA MP	UTKAL KESHARI MOHAPATRA	3240/2024
82	D-CRLMC/20504/2024 CRLMC/2658/2024	PINTU KUMAR SAHU MP	UMESH CHANDRA PATNAIK	3241/2024
83	D-CRLMC/36695/2024 CRLMC/ /	TULSIRAM JAGAT MP	BIBHU PRASAD TRIPATHY	3242/2024
84	D-CRLMC/21837/2024 CRLMC/2860/2024	SATYAJIT MISHRA MP	MR. SOURYA SUNDAR DAS PRANAB KUMAR GHOSE	3243/2024
85	D-CRLMC/20965/2024 CRLMC/2695/2024	ABANTI DAS MOHAPATRA MP	BISHNU PRASAD RATH	3244/2024
86	D-CRLMC/2546/2023 CRLMC/2546/2023	SANJIP@SANDEEP@SANJEEP KUMAR MONS MP	SHYMAN RAY	3245/2024
87	D-CRLMC/36655/2024 CRLMC/ /	NEHA KHAITAN MP	LALITENDU MISHRA	3246/2024
88	D-WA/50838/2024 WA/ /	DILLIP KUMAR SAHOO MP	DINESH KUMAR PANDA	8503/2024
89	D-WA/50825/2024	STATE OF ODISHA	SANJIB SWAIN, A.G.A	

90	WA/ / D-WA/50887/2024	MP MAA BUDHIMANGALA SHG., KENDRAPARA	MANOJ KUMAR MOHANTY	8504/2024
91	WA/ / D-WA/50825/2024	MP STATE OF ODISHA	SANJIB SWAIN, A.G.A	8505/2024
92	WA/ / D-WA/50825/2024	MP STATE OF ODISHA	SANJIB SWAIN, A.G.A	8506/2024
93	WA/ / D-WA/50824/2024	MP STATE OF ODISHA	SANJIB SWAIN, A.G.A	8507/2024
94	WA/ / D-WA/50824/2024	MP STATE OF ODISHA	SANJIB SWAIN, A.G.A	8508/2024
95	WA/ / D-WA/50824/2024	MP STATE OF ODISHA	SANJIB SWAIN, A.G.A	8509/2024
96	WA/ / D-WA/50822/2024	MP STATE OF ODISHA	SURYA NARAYAN PATNAIK, A.G.A	8510/2024
97	WA/ / D-WA/50822/2024	MP STATE OF ODISHA	SURYA NARAYAN PATNAIK, A.G.A	8511/2024
98	WA/ / D-WA/50822/2024	MP STATE OF ODISHA	SURYA NARAYAN PATNAIK, A.G.A	8512/2024
99	WA/ / D-WA/50821/2024	MP STATE OF ODISHA	SASWAT DAS , A.G.A	8513/2024
100	WA/ / D-WA/50821/2024	MP STATE OF ODISHA	SASWAT DAS , A.G.A	8514/2024
101	WA/ / D-WA/50821/2024	MP STATE OF ODISHA	SASWAT DAS , A.G.A	8515/2024
102	WA/ / D-WA/50820/2024	MP STATE OF ODISHA	SANJAY RATH , A.G.A	8516/2024
103	WA/ / D-WA/50820/2024	MP STATE OF ODISHA	SANJAY RATH , A.G.A	8517/2024
104	WA/ / D-WA/50820/2024	MP STATE OF ODISHA	SANJAY RATH , A.G.A	8518/2024
105	WA/ / D-WA/50817/2024	MP STATE OF ODISHA	SANJIB SWAIN, A.G.A	8519/2024
106	WA/ / D-WA/50817/2024	MP STATE OF ODISHA	SANJIB SWAIN, A.G.A	8520/2024
107	WA/ / D-WA/50817/2024	MP STATE OF ODISHA	SANJIB SWAIN, A.G.A	8521/2024
108	WA/ / D-WA/50815/2024	MP STATE OF ODISHA	SANJAY RATH, A.G.A	8522/2024
109	WA/ / D-WA/50815/2024	MP STATE OF ODISHA	SANJAY RATH, A.G.A	8523/2024
110	WA/ / D-WA/50815/2024	MP STATE OF ODISHA	SANJAY RATH, A.G.A	8524/2024
111	WA/ / D-WA/50901/2024	MP STATE OF ODISHA	PRABIR KUMAR RAY,A.G.A	8525/2024
112	WA/ / D-WA/50901/2024	MP STATE OF ODISHA	PRABIR KUMAR RAY,A.G.A	8526/2024
113	WA/ / D-WP(C)/50826/2024	MP MANOJ KUMAR MOHARANA	AKSHAYA KUMAR PANDEY	16460/2024
114	WA/ / D-WP(C)/35752/2024	MP SHAKUNTALA MARINDI	NIRANJAN SINGH (1)	16461/2024
115	WA/ / D-WP(C)/21193/2024	MP SAI SABURI NURSINGH AND HEALTH SCIENCE COLLEGE, BBSR	PNV ROLHEGE	16462/2024
116	WA/ / D-WP(C)/50829/2024	MP SURESH KUMAR SINGH	AMIT PRASAD BOSE	16463/2024
117	WA/ / D-WP(C)/50851/2024	MP BHANUPURI GOSWAMI	PRASANTA KUMAR SATAPATHY	16464/2024
118	WA/ / D-WP(C)/50855/2024	MP KABERI SWAIN	BHUBANESWAR DASH	16465/2024
119	WA/ / D-WP(C)/43010/2024	MP DALIMBA GAMANGO	BHOJARAJ SETH	16466/2024
120	WA/ / D-WP(C)/48648/2024	MP THE EXECUTIVE ENGINEER, TPWODL, SONERHATA	PERSONNEL OFFICER, JALPAIGURI	16467/2024

121	D-WP(C)/39224/2021 WP(C)/39224/2021	BHABANI SHANKAR MAHANTA MP	BIDYADHAR MANSINGH	16468/2024
122	D-WP(C)/49367/2024 WP(C)/29536/2024	MAHALAXMI SHAKTIDAL SELF HELP GROUP, MP	SHIBANI SHANKAR PRADHAN	16469/2024
123	D-WP(C)/49361/2024 WP(C)/29533/2024	APARNA SELF HELP GROUP, LACHHIPUR, MP	SONEPRADHAN HANKAR PRADHAN	16470/2024
124	D-WP(C)/49358/2024 WP(C)/29527/2024	MAA BHABANI SELF HELP GROUP MP	SHIBANI SHANKAR PRADHAN	16471/2024
125	D-WP(C)/49357/2024 WP(C)/29524/2024	MAA MAHESWARI WOMEN SELF HELP GROUP, MP	SHIBANI SHANKAR PRADHAN	16472/2024
126	D-WP(C)/50719/2024 WP(C)/30743/2024	DAITARI BEHERA MP	NAGEN KUMAR BARIK	16473/2024
127	D-WP(C)/50880/2024 WP(C)/ /	DR.GANESH PRASAD TRIPATHY MP	SHASHI BHUSAN JENA	16474/2024
128	D-WP(C)/49841/2024 WP(C)/30157/2024	NALINI HOTA MP	BHOJRAJ SETH	16475/2024
129	D-WP(C)/49850/2024 WP(C)/30158/2024	SAKITA BHOI MP	BHOJARAJ SETH	16476/2024
130	D-WP(C)/49834/2024 WP(C)/30163/2024	BHARATI MAHAKUR MP	BHOJARAJ SETH	16477/2024
131	D-WP(C)/50885/2024 WP(C)/ /	MAA DURGA HOTEL, BBSR MP	ANJAN KUMAR BISWAL	16478/2024
132	D-WP(C)/49846/2024 WP(C)/30156/2024	SEBATI BARIK MP	BHOJRAJ SETH	16479/2024
133	D-WP(C)/50886/2024 WP(C)/ /	MANOJ KUMAR RATH MP	ANJAN KUMAR BISWAL	16481/2024
134	D-WP(C)/1709/2017 WP(C)/1709/2017	TRIBIKRAM SAHU MP	M/S.TANMAY MISHRA	16482/2024
135	D-WP(C)/1709/2017 WP(C)/1709/2017	TRIBIKRAM SAHU MP	M/S.TANMAY MISHRA	16483/2024
136	D-WP(C)/1709/2017 WP(C)/1709/2017	TRIBIKRAM SAHU MP	M/S.TANMAY MISHRA	16484/2024
137	D-WP(C)/50894/2024 WP(C)/ /	ABDUL RAFIK MP	SUSHANTA KUMAR JOSHI	16485/2024
138	D-WP(C)/50814/2024 WP(C)/ /	CHANDANA HOTA MP	BIPLABA P.B. BAHALI	16486/2024
139	D-WP(C)/28449/2023 WP(C)/28449/2023	SUDHIR KUMAR PARIDA MP	JAYASINGH BEHERA	16487/2024
140	D-WP(C)/38392/2024 WP(C)/22318/2024	RAMESH CHANDRA AGRAWAL MP	AMITABH NAIK	16488/2024
141	D-WP(C)/50907/2024 WP(C)/ /	BISAKHA NAIK MP	SURYAKANTA DASH	16489/2024
142	D-WP(C)/30921/2024 WP(C)/17578/2024	PRAMOD KUMAR SAHOO MP	SIDHARTH SHANKAR PADHY	16490/2024
143	D-WP(C)/42468/2023 WP(C)/42468/2023	SRIKANTA KUMAR MISHRA MP	PRAFULLA KUMAR MISHRA	16491/2024
144	D-WP(C)/49381/2024 WP(C)/29582/2024	OM SHIVA SHAKTI WOMEN SELF HELP GROUP, MP	SONEPRADHAN	16492/2024
145	D-WP(C)/49382/2024 WP(C)/29583/2024	SAMALESWARI WOMEN SELF HELP GROUP, MP	SONEPRADHAN	16493/2024
146	D-WP(C)/49170/2024 WP(C)/29405/2024	MAA ASHURAGADIAN WOMEN SELF HELP GROUP, MP	SONEPRADHAN	16494/2024
147	D-WP(C)/21732/2016 WP(C)/21732/2016	M.C.,DASAPUR HIGH SCHOOL MP	A	16495/2024
148	D-WP(C)/49384/2024 WP(C)/29581/2024	LAXMI NARAYAN WOMEN SELF HELP GROUP, MP	SONEPRADHAN	16496/2024
149	D-WP(C)/18150/2018 WP(C)/18150/2018	M/S.JINDAL INDIA THERMAL POWER LTD MP	MR.SAURJYA KANTA PADHI,M/S.SATYAJIT MOHANTY	16497/2024
150	D-WP(C)/49666/2024 WP(C)/29872/2024	BISWARANJAN MOHANTY MP	BAIBASWATA PANIGRAHI	16498/2024
151	D-WP(C)/20146/2022 WP(C)/20146/2022	DR.ANTARYAMI PANDA MP		16499/2024
152	D-WP(C)/19767/2023	M/S. TARINI MINERALS, KEONJHAR		

	WP(C)/19767/2023	MP		16500/2024
153	D-WP(C)/50915/2024	GANGADHAR OJHA	SATYA SMRUTI MOHANTY	
	WP(C)/ /	MP		16501/2024
154	D-WP(C)/50918/2024	SANDHYA JENA	KAUSHAL HUSSAIN	
	WP(C)/ /	MP		16502/2024
155	D-WP(C)/50922/2024	PUSPANJALI @ PUSHPANJALI DEY	PRAVASH CHANDRA JENA	
	WP(C)/ /	MP		16503/2024
156	D-WP(C)/50923/2024	RANGADHAR PRADHAN	SATYA SMRUTI MOHANTY	
	WP(C)/ /	MP		16504/2024
157	D-WP(C)/50930/2024	PRAMOD KUMAR NAYAK	PRATIK DASH	
	WP(C)/ /	MP		16505/2024